## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU HELD ON \_ O 2 - O 2 - 17

PRESENT:

SHRI RATAKONDA MURALI, MEMBER (J) AND

DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER

: 244/16

PETITION NUMBER

: LUMITOUS POWER TECHTO CONIES PYT. UD

NAME OF THE PETITIONER (S)

NAME OF THE RESPONDENT (S)

: ITI LTY.

**UNDER SECTION** 

: 433(e),(f)

S.NO. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

PHONE NUMBER

REPRESENTATION BY WHOM

RUKMANI MENON

PETTTIONER

9448467583

N.V. Murahdhan

Pehtran

Ms. Rukmani Menon, Advocate appearing for the Petitioner is present. She is directed to file 2 sets of copies and to comply with Rules framed under I & B Code and to also serve notices on the respondents after collecting it from the Registry.

Time granted till 23.03.2017.

MEMBER (J)

MEMBER (T)